



Honourable Shri Justice Ajit Prakash Shah

B.A., LL.B.

1992 – 2005

Hon'ble Justice Ajit Prakash Shah was born on February 13, 1948. He was enrolled as an Advocate with the Bar Council of Maharashtra on April 17, 1975. Initially he practised in the District Court at Sholapur and shifted to the Bombay High Court in 1977 and practised in Civil, Constitutional, Criminal, Service and Labour matters. He was appointed as an Additional Judge of the Bombay High Court on December 18, 1992 and appointed as a permanent Judge of that High Court on April 8, 1994. He assumed charge as the Chief Justice of Madras High Court on 12 November 2005 and he was transferred as the Chief Justice of Delhi High Court on 11 May 2008, Retired on 12 February 2010.